From: B M Chauhan
Assistant Commissioner
A.R.IV, Division-I,
Central Excise, Ahmedabad-I

Date: 03-05-2017
Ahmedabad

To,

☑ The Joint Commissioner
Division I, Central Excise,
Ahmedabad-I.

Sir,

Sub: GST Trade Awareness Campaign - Regd.

Kindly refer to letter No.IV/16-212/MP/2016-17 dated 01.05.2017 issued by the Joint Commissioner (Tech.), Hdqrs. communicating the observation of Joint Commissioner (CCO), Ahmedabad on the subject.

2. In the above matter it is submitted that:

(i) The officials of VAT Department were contacted in advance extending full cooperation by participating and attending the scheduled event which was postponed on 27.04.2017 without advance intimation.

(ii) Looking to the far-flung jurisdiction to be covered, at the place of one venue, two events were organized at the following two places. (A) Sankalp International School, New Nikol, Ahmedabad on 27.04.2017 from 18.00 to 20.30 (B) Gujarat Vyapari Mahamandal Hall, Nr. GSP Crop Science, Kathwada, Ahmedabad on 30.04.2017, Sunday from 11.00 to 14.00 Hrs..

3. It is submitted that the events were organized very successfully and officials of Excise, VAT Officials, Advocate and Tax Consultants highlighted the essential features of the GST, its implications, scope, utility, transparency and requirements on part of the manufacturers and traders for smooth implementation. A question-answer session was also organized at the end for addressing the doubts as well as question relating to specific issues of a unit/participant.

Copy of the photographs (4) of the events held are enclosed herewith. It is also requested to get the feedback in this regard from the VAT Department.

Enc: As above.

Yours faithfully,

(B.M.Chauhan)